

(क) क्या सामाजिक सुरक्षा की दिशा में अपनाये जाने वाले प्रस्तावित उपायों का इस बीच अध्ययन कर लिया गया है;

(ख) यदि हां, तो उस की मुख्य बातें क्या हैं; और

(ग) उन को कार्यान्वित करने के लिए क्या कदम उठाने का विचार है ?

वित्त मंत्रालय में उपमंत्री (श्रीमती तारहेश्वरी सिंहा): जैसा कि सभा को मालूम है, भारत सरकार ने पहली जनवरी, १९६४ से पारिवारिक पेंशन की एक नई योजना लागू की है जिस के अनुसार केन्द्रीय सरकार के जिन कर्मचारियों ने कम से कम एक साल तक नौकरी कर ली हो, वे चाहे स्थायी हों या अस्थायी, उन की मृत्यु होने पर उन की विधवाएं जिंदगी भर पेंशन पाने की हकदार हो जायेंगी। विधवा के न होने पर या उस की मृत्यु हो जाने पर नाबालिग बच्चों को भी तब तक पेंशन मिलती रहेगी जब तक वे बालिग न हो जायें। यह भी फैसला किया गया है कि सभी तरह की पेंशनों की कम से कम रकम, जिस में पेंशनों में की गयी वर्तमान अस्थायी वृद्धि शामिल है, २५ रुपया होगी।

सामाजिक सुरक्षा की व्यवस्था से सम्बन्ध रखने वाली दूसरी समस्याओं पर विचार किया जा रहा है।

Prohibition

- *75. {
 Shri Hari Vishnu Kamath:
 Shri P. C. Borooah:
 Shri Rameshwar Tantia:
 Shri Sarjoo Pandey:
 Shri Vishwa Nath Pandey:
 Shri Umanath:

Will the Minister of Planning be pleased to state:

(a) whether the study team on prohibition has submitted its final report;

(b) if so, its findings and recommendations;

(c) whether a copy of the report will be laid on the Table; and

(d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) No, Sir.

(b) to (d). Do not arise.

Price Line

- *76. {
 Shri P. C. Borooah:
 Shri Prakash Vir Shastri:
 Shri Yashpal Singh:
 Shri Bhagwat Jha Azad:
 Shri Vishram Prasad:
 Shri Shree Narayan Das:
 Shri Maheswar Naik:
 Shri B. P. Yadava:
 Shri Bishanchander Seth:
 Shri Dhaon:
 Shri M. L. Dwivedi:
 Shri D. C. Sharma:
 Shri Shiv Charan Gupta:
 Shrimati Savitri Nigam:
 Shri Subodh Hansda:
 Shri Sidheshwar Prasad:
 Shri S. N. Chaturvedi:
 Shri Mohan Swarup:
 Shri Onkar Lal Berwa:
 Shri Harish Chandra Mathur:
 Shri D. D. Mantri:
 Shri Dinen Bhattacharya:
 Dr. U. Misra:
 Dr. Ranen Sen:
 Shri Sarjoo Pandey:
 Shri Gulshan:
 Shri S. M. Banerjee:
 Shri Vishwa Nath Pandey:
 Shri Ram Harkh Yadav:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 103 on the 21st November, 1963 and state: